

Name of the Corporate Debtor: N S P ASSOCIATES (INDIA) PRIVATE LIMITED

Date of Commencement : 31.08.2022

List of Creditors as on : 28.12.2023

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditors	Summary of Claims Received		Summary of Claims Admitted			Amount of contingent claim	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		No of claims	Amount claimed (in Rs.)	No. of claim	Amount of claim admitted (in Rs.)	% of voting share in CoC				
1	Secured financial creditors belonging to any class of creditors	1	771845976	1	771845976	100%	NA	NA	NA	NA
2	Unsecured financial creditors belonging to any class of creditors	9	467575018	0	0	0	NA	NA	467575018	NA
3	Secured financial creditors (other than financial creditors belonging to	0	0	0	0	0	NA	NA	NA	NA

	any class of creditors)									
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	NA	NA	NA	NA
5	Operational creditors (Workmen)	0	0	0	0	0	NA	NA	NA	NA
6	Operational creditors (Employees)	0	0	0	0	0	NA	NA	NA	NA
7	Operational creditors (Government Dues)	1	3124686	0	0	0	NA	NA	3124686	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	7954620	0	0	0	NA	NA	7954620	NA

9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	NA	NA	NA	NA
TOTAL		12	1250500301	1	771845976	NA	NA	NA	478654324	NA

Sd-
CMA Sandeep Kr Bhatt
Resolution Professional
IBBI/IPA-002/IP-N01064-C01/2017-18/10298